

### **Cartels in supplying materials to Railways**

781. SHRI T. K. RANGARAJAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government is aware of prevalence of cartels in supplying materials to Railways;

(b) the steps being taken by Government to dislodge these cartels in the supplier side to Railways; and

(c) whether Government will agree to consider policy changes in the present method of procuring materials by Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) Yes, Sir.

(b) Ministry has issued circulars time to time on the said subject, suggesting steps to be taken in such cases including reporting the matter to Competition Commission of India.

(c) Policy change is a continuous process which is done as and when warranted.

### **Railway university at Vadodara**

†782. SHRI LAL SINH VADODIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railways have decided to open its university at Vadodara in Gujarat;

(b) if so, whether Government has taken any steps in this regard so far; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) to (c) Yes, Sir. Ministry of Railways have decided to establish one Railway University by upgrading the National Academy of Indian Railways at Vadodara and by incorporating the existing Centralized Training Institutes of Indian Railways as Constituent Schools of Study.

### **Incidents of crime in Railways**

†783. SHRIMATI KANAK LATA SINGH:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of RAILWAYS be pleased to state:

(a) the zone-wise details of incidents of various crimes that occurred in Railways during the last three years;

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†Original notice of the question was received in Hindi.

(b) the information regarding involvement of railway employees as well as others in such incidents;

(c) whether any incident of beating by hanging the person with the window between Jabalpur and Itarasi in Patliputra Express has come to light;

(d) whether complaints regarding negligence in security arrangements and extortion by Railway Protection Force personnel has been rising incessantly; and

(e) the details of steps taken to strengthen the security arrangements of railway passengers in last three years?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) and (b) The zone-wise details of incidents of various crimes registered by Government Railway Police concerned in Railways and involvement of Railway employees as well as others in such incidents during the year 2013, 2014 and 2015 are given in the Statement (*See* below).

(c) Yes, Sir.

(d) The number of complaints of negligence in security arrangements and extortion by Railway Protection Force were 37 in 2013, 27 in 2014 and 43 in the year, 2015.

(e) Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP). Railway Protection Force (RPF) supplement the efforts of GRP by deploying their staff in access control and escorting of important trains in affected sections.

The following measures have been taken by Railways during last three years for better security of passengers:-

1. On vulnerable and identified routes/ sections, escorting of important and affected trains has been increased upto 4500 trains (on an average) by GRP of different States and RPF daily.
2. An integrated Security System consisting of surveillance of vulnerable stations through Close Circuit Television Camera Network, Access Control etc. has been sanctioned to improve surveillance mechanism over 202 railway stations.
3. Use of Modern Security Gadgets like CCTVs, DFMDs and HHMDs etc. has been increased at important and sensitive railway stations.

4. Railway Security Help Line number 182 has been made operational over all Zones to assist the travelling passengers in need.
5. 4000 Phone SIM cards have been sanctioned to train escort party of RPF to provide immediate assistance to the travelling passengers.
6. RPF crime prevention and detection squads and special teams are formed to keep vigil on the criminals in trains/stations to prevent crime.
7. Escort by RPF and GRP personnel have been introduced in ladies compartments in sub-urban trains running in metropolitan cities.

**Statement**

*Zone-wise details of incidents of various crimes occurred in Railways, registered under Indian Penal Code by Government Railway Police concerned and involvement of Railway employees as well as others in such incidents during the year 2013, 2014 and 2015*

Railways	Years	Total number of crimes in Railways registered under IPC	Total number of Railway employees found involved in such crimes	Total number of outsiders other than Railway employees found involved in such crimes
1	2	3	4	5
CR	2013	3673	8	2111
	2014	4461	5	2311
	2015	5555	13	2686
ER	2013	917	4	648
	2014	846	5	578
	2015	922	5	535
ECR	2013	1121	6	645
	2014	1240	17	661
	2015	1093	11	601

1	2	3	4	5
ECoR	2013	463	1	235
	2014	553	1	266
	2015	598	4	234
NR	2013	3101	16	2198
	2014	4114	7	2054
	2015	6439	7	2082
NCR	2013	1250	0	528
	2014	1841	1	639
	2015	2301	0	823
NER	2013	226	0	57
	2014	304	2	79
	2015	571	1	90
NFR	2013	463	4	315
	2014	451	1	302
	2015	388	2	298
NWR	2013	944	6	670
	2014	1007	14	585
	2015	1044	15	667
SR	2013	1054	28	989
	2014	1137	57	954
	2015	1271	55	1149
SCR	2013	1340	3	529
	2014	1767	1	434
	2015	2059	10	469
SER	2013	301	2	139
	2014	354	0	132
	2015	368	2	133
SECR	2013	492	3	270
	2014	461	0	262
	2015	581	2	174

1	2	3	4	5
SWR	2013	288	1	69
	2014	440	7	49
	2015	432	4	15
WR	2013	2048	28	1464
	2014	2342	13	1399
	2015	3330	15	1759
WCR	2013	2404	54	874
	2014	2912	33	852
	2015	3206	22	858
TOTAL	2013	20085	164	11741
	2014	24230	164	11557
	2015	30158	168	12573

**Non-availability of catering facilities under North Eastern Railway**

†784. SHRIMATI KANAK LATA SINGH:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of RAILWAYS be pleased to state:

(a) whether passengers face inconvenience due to non-availability of catering facilities at 'C' and 'D' category railway stations under North Eastern Railways (NER);

(b) the number of railway stations under above category where catering stalls are available;

(c) the number of 'A' and 'B' category stations under NER where Jan Ahaar facilities are in place;

(d) whether outlets of fruits and medicines are not available at headquarter of NER station; and

(e) whether Railways would take steps to open stalls of medicines and fruits at Gorakhpur railway station?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) and (b) There are no 'C' category Railway Stations under the jurisdiction of North Eastern Railway (NER). For the convenience of passengers, 85 catering stalls are available at 58 'D' category Railway Stations under NER, which are considered adequate.

†Original notice of the question was received in Hindi.